

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-1861A for (a) to (c)].

(iii) (a) Thirteenth Annual Report of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1989-90.

(b) Review by Government on the working of the Institute.

[Placed in Library. See No. LT-1938/91 for (a) and (b)].

Report (1988-89) of the Visva-Bharati, Santiniketan and related papers.

SHRI BHAGEY GOBARDHAN: Madam, I also lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (4) of section 35 of the Visva-Bharati Act, 1951: —

(a) Annual Report of the Visva-Bharati, Santiniketan, for the year 1988-89.

(b) Review by Government on the working of the University.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-1949/91 for (a) to (c)].

Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation)

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHAND-BHAI SHAH): Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation) under sub-section (6) of section 3 of the Essential Commodities Act, 1955: —

(1) S. O. No. 675(E) dated the 31st August, 1990 publishing the

Fertiliser (Control) (Fourth Amendment) Order, 1990.

(2) S. O. No. 716(E) dated the 14th September, 1990 appointing certain officers of the Central Fertiliser Quality Control & Training Institute, Faridabad and its regional offices in Bombay, Calcutta and Madras as Inspectors of fertiliser in supersession of Notification SO. No. 889(E) dated the 6th October, 1987.

(3) S. O. No. 1034(E) dated the 21st April, 1990 appointing certain officers of the States of Mizoram, Bihar, Maharashtra and Rajasthan to exercise the functions of the Controller under clauses 5 and 35 of the Fertiliser (Control) Order, 1985.

(4) S. O. No. 2546(E) dated the 29th September, 1990 appointing certain officers of the States of Andhra Pradesh and Himachal Pradesh and Union Territories of Lakshadweep and Daman & Diu to exercise the functions of the Controller under clauses 5 and 35 of the Fertiliser (Control) Order, 1985.

II. A copy each of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation): —

(1) S. O. No. 332(E) dated the 18th April, 1990 (In English and Hindi) publishing Corrigendum to S. O. No. 271(E) dated the 29th March, 1990.

(2) S. O. No. 397(E) dated the 22nd May, 1990 (in Hindi) publishing Corrigendum to S. O. No. 140(E) dated the 12th February, 1990.

(3) S. O. No. 404(E) dated the 23rd May, 1990 (In English) publishing Corrigendum to G. S. R. No. 1160(E) dated the 21st October, 1986.

(4) S. O. No. 956(E) dated the 24th December, 1990 (In English)

[Shri jayantilal Virchandbhai Shah]

publishing Corrigendum to S. O. No. 716(B) dated the 14th September, 1990.

(5) S. O. No. 957(E) dated the 24th December, 1990 (In English) publishing Corrigendum to S. O. No. 403(E) dated the 23rd May, 1990.

[Placed in Library. See No. LT-2067/91 for I and II].

I. Report and Accounts (1989-90) of the National Thermal Power Corporation limited, New Delhi and related papers.

H. Report and Accounts (1989-90) of the National Hydro-electric Power Corporation Limited, New Delhi and related papers.

IDT. Report and Accounts (1989-90) of the North Eastern Electric Power Corporation Limited, Shillong and related papers.

IV. Report and Accounts (1989-90) of the Napath Jhakri Power Corpo-raion Limited, Shimla and related papers.

ऊर्जा संव्रालय से राज्य मंत्री (श्री बाबनराव धाकने): महोदया मैं कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता :

(i) (क) 1989-90 के वर्ष के लिये राष्ट्रीय ताप विद्युत निगम लिमिटेड नई दिल्ली, का वार्षिक प्रतिवेदन और लेखें, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

(ख) निगम के कार्यकरण की सरकार द्वारा समीक्षा । [पुस्तकालय में रखी गई (क) और (ख) के लिये बंधिये सं. एल.टी. 1919/91]

(ii) (क) 1989-90 के वर्ष के लिये राष्ट्रीय पनविजली निगम लिमिटेड,

नई दिल्ली, का वार्षिक प्रतिवेदन और लेखें, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

(ख) निगम के कार्यकरण की सरकार द्वारा समीक्षा । [पुस्तकालय में रखी गई (क) और (ख) के लिये बंधिये सं. एल.टी. 2075/91]

(iii) (क) 1989-90 के वर्ष के लिये पूर्वोत्तर बिजली निगम लिमिटेड, शिलांग, का 14वां वार्षिक प्रतिवेदन और लेखें, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

(ख) निगम के कार्यकरण की सरकार द्वारा समीक्षा । [पुस्तकालय में रखी गई (क) और (ख) के लिये बंधिये सं. एल.टी. 1922/91]

(iv) (क) 1989-90 के वर्ष के लिये नप्था शाखरी बिजली निगम लिमिटेड, शिमला का दूसरा वार्षिक प्रतिनिवेदन और लेखें, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

(ख) निगम के कार्यकरण की सरकार द्वारा समीक्षा । [पुस्तकालय में रखी गई । (क) और (ख) के लिये बंधिये सं. एल.टी. 1920/91]

Report and Accounts (1989-90) of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra) and related papers.

श्री सत्य प्रकाश मालवीय : महोदया, मैं कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के